

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : 4 ROOM NO. : 504

DATED : 04/12/2017
DAY : Monday

CORAM:

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	ST/COD/92752/ 2017	UBC BALAJI PORT CRANE WORKS -Vs- COMMR.SERVICE TAX- VII, MUMBAI	IP/DR	
	ST/87148/2017			
2	ST/COD/92753/ 2017	UBC BALAJI PORT CRANE WORKS -Vs- COMMR.SERVICE TAX- VII, MUMBAI	IP/DR	
	ST/87149/2017			
3	ST/COD/92754/ 2017	UBC BALAJI PORT CRANE WORKS -Vs- COMMR.SERVICE TAX- VII, MUMBAI	IP/DR	
	ST/87150/2017			
4	ST/COD/92755/ 2017	UBC DALAJI PORT CRANE WORKS -Vs- COMMR.SERVICE TAX- VII, MUMBAI	IP/DR	
	ST/87154/2017			
<u>REGULAR MATTERS</u>				
5	ST/86055/2013	Nagpur -Vs- Windwell Engineering Company	DR/IP	

6	ST/85777/2017	COMMISSIONER, CE & ST (LTU), MUMBAI -Vs- TATA CONSULTANCY SERVICES LTD	DR/IP
7	ST/85978/2017	WNS GLOBAL SERVICES P LTD -Vs- CCE NASHIK	Advaita Legal /DR
8	ST/87115/2017	JAKRAYA SUGAR LTD -Vs- COMMR SERVICE TAX -I PUNE	IP/DR
9	ST/87141/2017	TATA CONSULTANCY SERIVCE LTD. -Vs- COMMISSIONER, CE & ST (LTU), MUMBAI	PDS Legal /DR
10	ST/87155/2017	JAI JAVAN SURAKSHA RAKSHAK SAH. SANSTHA LTD. -Vs- CCE PUNE II	IP/DR

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**